GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:622 ANSWERED ON:26.11.2012 AGENCY FOR ROAD SAFETY Bapurao Shri Khatgaonkar Patil Bhaskarrao;Chitthan Shri N.S.V.;Gaikwad Shri Eknath Mahadeo;Ganeshamurthi Shri A.;Paranjpe Shri Anand Prakash

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether during the World Safety Conference organized by the World Health Organization (WHO), the experts have urged the Government of India to make one agency responsible for road safety issues;

(b) if so, the details thereof and the reaction of the Government thereto; and

(c) the steps taken or being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) The Ministry of Road Transport & Highways has not received from World Health Organization (WHO) any recommendation of World Safety Conference urging the Government of India to make one agency responsible for road safety issues.

(b) & (c) Does not arise in view of (a) above. However, a Committee set up under the Chairmanship of Shri S. Sundar, former Secretary of Ministry of Surface Transport, has recommended creation of a National Road Safety and Traffic Management Board through an Act of Parliament. A bill for creation of National Road Safety and Traffic Management Board was accordingly introduced in Lok Sabha on 4.5.2010 which was later referred to Parliamentary Standing Committee for examination. The Committee has submitted its recommendations on 21.7.2010. The Government has examined the recommendations of the Committee and initiated necessary process to incorporate certain amendments in the bill in line with the recommendations of the Committee for consideration of the Parliament.